

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

118

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCA/10/2016
NAME OF THE PETITIONER(S) : Shri. M Palanisamy
NAME OF THE RESPONDENT(S) : K.V.P. Farms & Designs Private Limited & 3 Others
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) NAREEN KUNAR MURTHI
G.V.MOHAN KUMAR

Counsel for Petitioner

Counsel

2) MOHET L. RATHORE
FOR (KAPARNA DEVI)

Counsel for Respondent

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ORDER

Counsels representing both the parties are present and prayed for time to make submissions in relation to the outcome of the settlement talks. Time is enlarged at request. Put up on 26.02.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)